

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 18th day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

[Click here to Join VC](#)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334/2023 IA No.1335/2023	PRG Buildcon India Private Limited VS Ridhima Estates Private Limited	Mr. CV Shailandhran Mr. Jerin Asher Sojan	
2	Comp App (AT) (CH) (Ins) No. 434/2023 For stay IA No.1336/2023	M/s Rajendra Gears VS Anish Agarwal	Mr. Aadil Singh Boparai	
3	Comp App (AT) (CH) (Ins) No. 412/2023 For Stay IA No. 1257/2023	V O Chidambaranar Port Authority Vs Shri Rajesh Chillale, RP of Ind Bharath Power Gencom Ltd.	Mr. P Ulaganathan	
4	Comp App (AT) (CH) (Ins) No. 419/2023 For Stay IA No. 1274 & 1276/2023 For Direction IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors.	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator
5	Comp App (AT) (CH) (Ins) No. 420/2023 For Stay IA No. 1277 & 1279/2023 For Direction IA No. 1278/2023 For Exemption IA No. 1280/2023	WITH Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	IA No.1377/2023 (Adv-Hearing) in Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4
8	Comp App (AT) (CH) (Ins) No. 155/2023	V Venkata Sivakumar Vs Hari Karthik & Anr.	V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. Jerin Asher Sojan- R2
9	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 Additional docs. IA No. 936 & 963/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. AG Sathyanarayana- R1 Ms. J Parimalan- R2 & R3
		WITH		

10	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. B Thilak Narayanan- R1 Ms. J Parimalan- R2 & R3
11	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
12	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam- R2, R3
13	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Mr. Sutanu Sinha Vs M/s. Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
14	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
15	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenezar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. B Thilak Narayanan	Ms. J Parimalam- R1 & R2 Ms. Inthu Karunakaran- R3
16	Comp App (AT) (CH) (Ins) No.237/2023 For Exemption IA No. 763 & 764/2023 Additional docs. IA No. 762/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	M/s PSP Legal Mr. Aditya Parolia	Mr. Uday Shankar RM
17	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3

18	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No. 1079/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. NP Vijaykumar- R2
19	Comp App (AT) (CH) (Ins) No. 185/2023 For Stay IA No. 589/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. WITH	Mr. Arun C Mohan	Mr. Adithya Reddy
20	Comp App (AT) (CH) (Ins) No. 200/2023 For Stay IA No. 658/2023 For Direction IA No. 826/2023 Additional docs. IA No. 1286/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. WITH	Mr. Y Suryanarayana	
21	Comp App (AT) (CH) (Ins) No. 228/2023 For Stay IA No. 742/2023 For Urgent Listing IA No. 740/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	Mr. Adithya Reddy
22	Comp App (AT) (CH) No. 67/2023 For Condone Delay IA No. 854/2023 For Exemption IA No. 855/2023	Dayanand Agarwal & 5 Ors. Vs Mr. Ramesh Kumar Agarwal & 12 Ors.	Mr. B Sarath Babu	Mr. TK Bhaskar- R1, R3

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	IA No. 1371/2023 (To Re-Hear) in Comp App (AT) (CH) (Ins) No. 375/2023 For Stay IA No. 1146/2023 Leave to file IA No. 1147/2023 To Adv. Hg. IA No. 1271/2023	Reliance Commercial Finance Limited, Rep by Mr. Senthil Kumar Vs Tharuvai Ramachandra Ravichandran, RP, JBM Homes Pvt. Ltd. & Anr. WITH	Ms. K Jayasudha	

24	IA No.1341/2023 (To Re-Hear) in Comp App (AT) (CH) (Ins) No. 376/2023 For Stay IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	Mr. Srinivasan MD- R1
25	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finanace Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
27	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee
28	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S. Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 Mr. K. Rigved Prasad R3
29	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3
30	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y.Suryanarayana
31	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors.	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7

		WITH		Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
32	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
33	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
34	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023 IA No.637/2023 IA No. 653/2023 IA No. 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant-R10
35	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 IA No. 654/2023 IA No. 1190/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant - R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7

36	TA No. 204/2021 (Comp App (AT) (Ins) No. 1160/2019)	State Bank of India & Anr Vs M/s Scotts Garments Limited & Ors.	Mr. Sanjay Kapur	Ms. Tahura Anzar- R3 Ms. Sunita Sharma R4
37	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020 For Exemption IA No. 405/2020 For Delay IA No. 406.2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	M/s Poovayya & Co Ms. Priyadarshi Banerjee	
38	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant Merathia- R8
		WITH		
39	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
40	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 & 145/2022	M/s Anuragha Poultres & Breeders Pvt. Ltd. & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mylsamy & Associates	Mr. R Vidhya Shankar-R1 Ms. GS.Dhanalakshmi - R2
41	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd.	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
		WITH		
42	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
		WITH		

43	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3
44	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavani- R2
45	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 For Amendment IA No. 268/2022	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr	M/s Poovaya & Co	M/s Link Legal Ms. Pooja Mahajan- R2
46	Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors WITH	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
47	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
48	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr. S. Sathiyarayanan

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500